GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 100

ANSWERED ON 25.11.2024

OBJECTIONS/COMPLAINTS/GRIEVANCES TO POLAVARAM PROJECT

100. DR. SASMIT PATRA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) details of the complaints and objections received regarding Polavaram Project with specific reference to its adverse impact on Odisha;
- (b) the steps taken by Government to ensure redressal of these complaints, objections and grievances; and
- (c) whether Government has not taken in view, the concerns of Odisha, before continuing to support and fund Polavaram project?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) & (b) A letter dated 10.07.2023 from Government of Odisha, raising concerns of Odisha due to construction of Polavaram Irrigation Project (PIP) in Andhra Pradesh has been received which highlighted the apprehensions of Odisha mainly on backwater study of PIP and extent of submergence in Odisha due to the project. For resolution of the apprehensions of Odisha mentioned in the letter and in compliance of the directions given by Hon'ble Supreme Court dated 06.09.2022 in matter of Original Suite 04/2007, several meetings have been held in Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti and Central Water Commission with the stakeholder States including Odisha and steps were taken for seeking convergence on resolution of issues.
- (c) Polavaram Irrigation Project (PIP) was declared as National Project as per Andhra Pradesh Reorganisation Act, 2014. The Government of Andhra Pradesh (GoAP) is executing the project on behalf of Government of India. In supporting and funding Polavaram irrigation project, the Government of India has always taken due concern of Odisha and other stakeholder States.
